

DR. R. P. DUBE: Is it not a fact that at the Centre there is a Health Engineering Department?

RAJKUMARI AMRIT KAUR: There is a Health Engineering Department already at the Centre and it has been supplying help to the States that have asked for such help.

SHRI H. C. DASAPPA: May I know how such a large sum as Rs. 12 crores came to be allocated in 1954-55, when they had no sufficient staff to implement or execute these schemes?

RAJKUMARI AMRIT KAUR: I do not think it is quite correct to say that they have no staff to implement the schemes. Most of the schemes are held up because this money is a loan to the municipality and the municipality itself is not able to pay in the requisite amount of money that it has to.

SHRI H. C. DASAPPA: Then can I take it that at least in the year 1955-56, the amount allocated for 1954-55 and which has not yet lapsed will be utilised in full?

RAJKUMARI AMRIT KAUR: As has already been said we are hoping that before the close of the current financial year, the balance will be paid.

SHRI AKBAR ALI KHAN: Could the hon. Minister name the States which have no Engineering Departments?

RAJKUMARI AMRIT KAUR: Well, I cannot say off-hand, but some of the Part A States even have not got Engineering Departments; for example, Assam or Orissa; they have none.

PROF. G. RANGA: Is it the duty of any officer or any Directorate in the Ministry to be in touch with the States to ascertain the reasons why they are not able to fulfil these schemes that have been sanctioned on their behalf by the Government, either in the case of the engineering or the water-supply schemes? 76 R.S.D.—2.

RAJKUMARI AMRIT KAUR: We are in constant touch with the States .....

PROF. G. RANGA: By way of correspondence?

RAJKUMARI AMRIT KAUR: Not only by way of correspondence, but we have been sending our engineering staff to these spots also.

\*534. [Postponed to 22nd September 1955.]

\*535. [The questioner (Shri D. Narayan) was absent. For answer, vide col. 3618 infra.]

पालम हवाई अड्डे पर पृथक्करण-अस्पताल

\*५३६. श्री नवाब सिंह चौहान : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि :

(क) ऐसे यात्रियों के पृथक्करण के लिये जिन पर प्रसिद्धि के प्रभाव की आशंका हो, पालम हवाई अड्डे पर एक पृथक् अस्पताल बनाने की जो योजना थी, उसमें अब तक क्या प्रगति हुई है व इस योजना के पूरा होने की कब तक संभावना है ; और

(ख) इस बीमारी की छूट से बचने के लिये अब तक क्या कदम उठाये जा चुके हैं ?

T [ISOLATION HOSPITAL AT PALAM AERODROME

\*536. SHRI NAWAB SINGH CHAUHAN: Will the Minister for HEALTH be pleased to state:

(a) the progress made so far in the scheme for the construction of an isolation hospital at the Palam Aerodrome for segregating the passengers suspected to be affected by yellow fever, and the period by which the scheme is expected to be implemented; and

(b) the steps taken so far to prevent the infection of this disease?]

स्वास्थ्य उपमंत्री (श्री भती एम० चन्द्रशेखर):

(क) इस समय दिल्ली (पालम) हवाई अड्डा इन्डियन एयर फोर्स की देखरेख में है। यहाँ

†English translation.

फीवर संबंधी राष्ट्रीय कानूनों का भंग कर भारत में प्रवेश करने वाले यात्रियों व क्रिकेट को अलग रखने के लिये इस हवाई अड्डे पर यंहा फीवर आइसोलेशन अस्पताल बनाने पर उस समय विचार किया जायेगा जब इस हवाई अड्डे के भावी नियन्त्रण के बारे में फैसला हो जायेगा।

(ख) इसके लिये यह प्रबन्ध किया गया है कि पहले से आज्ञा लिये बिना विदेशी हवाई जहाज को पालम अड्डे पर उतरने न दिया जाये। यदि अचानक बाहर से आने वाले किसी हवाई जहाज को पहले हवाई अड्डे के रूप में पालम का इस्तेमाल करने की इजाजत दी जाती है तो एयरपोर्ट हेल्थ अफसर वहां पर उसकी जांच करता है और स्वास्थ्य रक्षा के आवश्यक उपाय करता है। यदि किसी यात्री या क्रिकेट के मंच पर यंहा फीवर की आशंका पायी जाती है तो उसे हवाई अड्डे के नजदीक ही आइसोलेशन स्टेशन सिक क्वार्टरों के मेडिको-प्रूफ कमरों में जरूरी असे तक अलग रखा जाता है। उस कमरे में दो पलंग हैं और जरूरत पड़ने पर चार पलंगों का वहां प्रबंध किया जा सकता है।

[[THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRA-SEKHAR) : (a) The Delhi Airport (Palam) is at present under the operational control of the I.A.F. The construction of a Yellow Fever Isolation Hospital at this Airport for the segregation of passengers and crew who enter India in violation of the national regulations on yellow fever, will be considered after a decision is taken on the future control of the Airport.

(b) Arrangements have been made NOT to allow any international aircraft to make a direct landing at Palam Airport without prior permission. If any such arriving from outside is permitted to use Palam as the first airport of entry, it is inspected on arrival by the Airport Health Officer and suitable sanitary measures are carried out. If any passenger or a

tEnglish translation.

member of the crew is found to be at risk to yellow Fever, he is isolated for the requisite period in the mosquito-proof room in the I.A.F. Station Sick Quarters, near the airport. The room has two beds which can be increased to > four in case of need.]

#### AMOUNT OF OUTSTANDING TELEPHONE BILLS

•537. SHRI H. C. MATHUR: Will the Minister for COMMUNICATIONS be pleased to state the amount of outstanding telephone revenue bills according to the latest available figures?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): Rs. 66 lakhs as on 1st May 1955 in respect of bills issued up to 31st October 1954.

SHRI H. C. MATHUR: What steps, if any, have been taken to speed up the recoveries?

SHRI RAJ BAHADUR: We are sending out demands from time to time. Certain connections are prescribed for trunk-calls while some others who happened to have persisted in the default have been disconnected.

DR. W. S. BARLINGAY: Is it not a fact that the amount outstanding on 1st April 1954 was as much as Rs. 1,88,00,000 and that the loss involved by way of interest was Rs. 7.1 lakhs?

SHRI RAJ BAHADUR: I would not like to bank on my memory. I will have to ask for separate notice for that.

SHRI H. C. MATHUR: After Government's attention was drawn to this subject by the Public Accounts Committee, was any special step taken or not?

SHRI RAJ BAHADUR: We have been taking suitable measures. First of all, I would like to inform the hon. Member that out of Rs. 66 lakhs, Rs. 46 lakhs are due from Government subscribers including Defence